

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1886
ANSWERED ON 11/03/2025**

DISBURSEMENT OF FUNDS UNDER PMAY-G

1886. MS. S JOTHIMANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of beneficiaries identified under the Permanent Wait List (PWL) and Awaas+ surveys for PMAY-G in Tamil Nadu, including in Karur Parliamentary Constituency;**
- (b) the number of homes allotted, targeted, sanctioned and completed in the State under PMAY-G since its inception;**
- (c) the details of funds disbursed in this regard;**
- (d) whether it is a fact that there was a delay in the release of Central share of funds for the scheme; and**
- (e) if so, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): The total number of beneficiaries identified in the Permanent Wait List (PWL) and the finalised Awaas+ 2018 list for PMAY-G in Tamil Nadu and Karur Parliamentary Constituency are as provided below:

	No. of beneficiaries identified in PWL of SECC 2011	No. of beneficiaries identified in the finalised Awaas+ 2018 list
Tamil Nadu	5,31,475	5,31,718

As per AwaasSoft Reports as on 6.3.2025

Karur Parliamentary Constituency:

District (Assembly constituency)	No. of beneficiaries identified in PWL of SECC 2011	No. of beneficiaries identified in the finalised Awaas+ 2018 list
Dindigul (Vedasandur)	26	539
Karur (Aravakurichi)	162	227
Karur (Karur)	314	337
Karur (Krishnarayapuram)	226	524
Tiruchirappalli (Manapaarai)	437	980
Pudukkottai (Viramalai)	954	4,060
Total	2,119	6,667

As per AwaasSoft Reports as on 6.3.2025

(b): The number of total targets allocated to the State, houses sanctioned and houses completed as on 06.03.2025 under PMAY-G since inception i.e FY 2016-17 are given as under:

Target allocated	Houses sanctioned	Houses Completed
9,57,825	7,47,728	6,35,220

(c): The State of Tamil Nadu has been released a total of Rs. 5,695.09 Cr (including PMJANMAN) as Central share since the inception of PMAY-G i.e FY 2016-17 (status as on 06.03.2025).

(d) & (e): No.

Under the Pradhan MantriAwaasYojana- Gramin (PMAY-G), the funds to the State are being released based on the basis of proposal received from the State based on the requirement of beneficiaries who have been sanctioned houses, unspent balance available in the State Nodal Account, achievements of prescribed physical and financial progress as per the programme guidelines and guidelines

of the Ministry of Finance, Government of India. The Central Assistance under PMAY-G is released directly to the State considering the State as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. The release is contingent on the utilization of funds including the release of matching state share, submission of utilization certificate and utilization up to the level specified by the Ministry of Finance and as per Scheme Guidelines.

The State of Tamil Nadu has balance of Rs. 742 cr in the SNA as on 06.03.2025. The State has been requested to utilize the funds available in the SNA and submit a complete proposal to become eligible for release of next installment of Central share.
